

**GOVERNMENT OF INDIA  
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI,  
SIDDHA AND HOMOEOPATHY**

**LOK SABHA  
STARRED QUESTION NO. 438  
TO BE ANSWERED ON THE 16<sup>TH</sup> DECEMBER, 2016  
INDUSTRY CLUSTERS FOR MANUFACTURING OF AYURVEDIC MEDICINES**

**†\*438. SHRI AJAY NISHAD:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government has set up or proposes to set up industry clusters equipped with uniform test laboratories for scientific manufacturing of Ayurvedic medicines and if so, the details thereof, State/UT-wise;
- (b) the allocation made to each cluster and the details of guidelines issued in this regard;
- (c) whether the Government has started or proposes to start a golden triangle partnership for the scientific certification of Ayurvedic products;
- (d) if so, the details and objectives thereof; and
- (e) the benefits likely to be accrued therefrom?

**ANSWER  
THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI,  
SIDDHA AND HOMOEOPATHY**

**(SHRI SHRIPAD YESSO NAIK)**

(a) to (e) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA  
STARRED QUESTION NO. 438\* FOR 16<sup>TH</sup> DECEMBER, 2016**

(a) & (b) Yes, the Government has setup industry clusters equipped with testing facilities such analytical laboratory, toxicology center, process and product validation laboratory, raw material testing, standardization laboratory etc. to enable better quality assurance and control for scientific manufacturing of Ayurvedic medicines.

The detail is at **Annexure-A**.

The guidelines are given at **Annexure-B**.

(c) No, the Government has not started any such partnership for certification of Ayurvedic products, nor is there any proposal to start the same.

(d) Does not arise in view question (c) above.

(e) Does not arise in view question (c) above.

The details of funds release to the AYUSH Cluster as given.

<b>S. No</b>	<b>Name of SPVs with Address</b>	<b>Total Project Cost</b>	<b>Total Grant-in-aid Sanctioned (Rs in Lakh)</b>	<b>Total Released (Rs in Lakh)</b>	<b>Remarks</b>
1	Ayurpark Health Care Limited, 168, Chelakere Kalyan Nagar, Bangalore, Karnataka	<b>1736.00</b>	1000.00	991.82	Completed
2	CARE Keralam, Kinfra Small Industries Park, Nalukettu Road, Kinfra Park P.O., Thrissur, Kerala	<b>1692.00</b>	1000.00	968.81	Completed
3	Herbal Health Research Consortium Pvt. Ltd. 277, East Mohan Nagar, Amritsar, Punjab	<b>1679.00</b>	1000.00	985.00	Completed
4	M/s Ayushraj Enterprises Pvt. Ltd; 35, Sushilpura South, Ajmer Road Bridge, Shyam Nagar 2nd Lane, Sodala, Jaipur, Rajasthan	<b>1620.00</b>	970.00	952.34	Completed
5	Konkan Ayur Pharma Pvt. Ltd.Gat No. 144, A/p.: Dhamani, Tal.: Sangameshwar, Dist. : Ratnagiri, Maharashtra	<b>1479.00</b>	888.00	862.60	Nearing Completion
6	Sanskar Ayush Medicare Pvt Ltd; Arya Nagar, Jwalapur, Haridwar, Uttrakhand	<b>1785.00</b>	1000.00	600.00	Nearing Completion

7	Maharashtra Ayurved Center Pvt. Ltd., Aradhana, 55, Amchi Colony, Pashan - NDA Road, Bawdhan khurd, Pune, Maharashtra	<b>1582.00</b>	949.00	770.24	Nearing Completion
8	Traditional Ayurveda Cluster of Tamilnadu, 48, Grand West Trunk Road, Kancheepuram Dist., Sriperumbudur, Tamilnadu	<b>1659.00</b>	965.00	499.00	On-going
9	Rushikulya Ayurvedic Cluster pvt Ltd, Ajodhya Nagar, 2nd lane, Berhampur, Ganjam, Orissa	<b>999.00</b>	599.00	120.00	On-going
10	Lepakshi Ayush Park Private Limited, 5-72 PVC Colony, Bellary Road, Anantapur, Andhra Pradesh	<b>1801.00</b>	1000.00	200.00	Court Case
<b>Total</b>		<b>11573.00</b>	<b>6807.00</b>	<b>6949.81</b>	



**Guidelines for release of funds under AYUSH Clusters Schemes**

- (a) The assistance would be restricted to 60% of the Project Cost subject to a maximum of Rs. 15.00 crores. The remaining 40% would be required to be arranged by the SPV through equity, borrowings from Banks / Financial Institutions and other Sources. The assistance from the Department of AYUSH will be utilized only for physical infrastructure, civil works, construction of building, plants & machinery and equipments, All remaining expenses on purchase of land of SPV salary of cluster development executive, joint participation in national and international exhibition, business delegations abroad and brand development etc. will be borne by SPV.
- (b) Project cost for the purpose of the scheme shall mean the total cost of proposed interventions as mentioned in Section 4.
- (c) The scheme would be modular in nature with a provision to add interventions to the approved project DPR while implementation is on. The addition however should be in conformity to the over all project and the scheme objectives and subject to approval by PAC.

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- (d) SPVs may dovetail funds from other sources as well for the project, provided there is no duplication of funding for the same component/ intervention. However, in cases of such dovetailing, it shall be ensured that the contribution of the participating units of SPV is at least 10% of the overall project cost.
- (e) The project cost of the components of a common facility, (such as those mentioned under core interventions), for the purpose of this Scheme, shall include Land, Building, Plant and machinery, Support infrastructure such as water supply, electricity supply, roads etc subject to the condition that it shall be the responsibility of the SPV to bring in land as its contribution.
- (f) While the funding under the scheme is generally for development of Greenfield facilities, PAC may also consider the proposal of SPV for upgrading/ strengthening of any existing facility into a common facility based on the merit of such proposal.
- (g) The cost of professional experts engaged by SPV will be part of the project cost.
- (h) The cost incurred by SPV on services, expenses incurred on trainers fee, logistics of trainers, training material, exposure visit, IT support for SPV, salary of CDE (Cluster development executive), Resource centre, designing and printing of brochure, stall space rent, design and hosting of website, cost of hiring PR Agency, advertising and promotion etc are the components for project cost.
- (i) The interventions listed under heading scope and coverage are indicative in nature, any other need based intervention subject to approval by the PAC is eligible to be funded under the scheme. Nature of such an intervention, whether core or add on would be decided by the PAC.

**6. TIME FRAME**

The timeframe for implementation of the project is 3 years from the date of approval.

